Shrimati Tarkeahwari Sinka: May I know whether the Indian Medical Association has expressed the view that without increasing the pay of the doctors, it will become very impracticable to debar private practice, and if the Government has received...

Mr. Deputy.Speaker: What is the question? The hon. Member ought not to give information.

Shrimati Tarkeshwari Sinha: I want to know what the Government is trying to do in regard to that...

Mr. Depaty-Speaker: Is the Government trying to implement the recommendation or the advice of the Central Advisory Board of Medical Education?

Strangt Chandrakher. The hon. Member's question was, as I understood it formerly, that the doctors who are not allowed to practice should be given some monetary help. That is also being implemented in all the States and even in the Centre, where the doctors are not allowed private practice. The medical officers have been permitted to get an allowance of 25 per cent. of their pay as compensation for loss of private practice.

HOSPITALS AND MEDICAL INSTITUTIONS

*983. Dr. Ruma Rao: (a) Will the Minister of Health be pleased to state how many States have requested the Centre for financial aid to specified hospitals and medical Institutiona during the current year?

- (b) How many of them are being aided and to what extent?
- (c) Have the Government of India received any special requests from the Punjab Government for the above purpose and how far have they been met?

The Deputy Minister of Health (Sprimati Chandraschhar): (a) and (b). A statement giving the information is laid on the Table of the House. [See Appendix V. annexure No. 56]

(c) Yes. The matter is under examination in the Ministry of Rehabilitation.

Dr. Rama Rao: May I know whether the Punjab Government asked for any help for the Amritsar Medical College?

Shrimati Chandranchhar: Yes, that is one of the requests.

Dr. Rama Rao: The statement shows the requests and amounts granted. Am I to understand that there were no other requests than those shown in the statement?

Mr. Deputy-Speaker: The statement shows the requests received and the amounts granted. Does it mean that those not granted also should be included in the statement?

Dr. Rama Rao: No. Sir.

Mr. Deputy-Speaker: What then is this question about?

Dr. Rama Rao: My question was:

"(a) Will the Minister of Health be pleased to state how many States have requested the Centre for financial aid to specified hospitals and medical Institutions during the current financial year?"

Mr. Deputy-Speaker: What la the answer to part (a)?

Shrimati Chendrasethar: In reply to (a) and (b) two statements are laid on the Table of the House. One gives the assistance already given in 1952-53; and those that are under consideration are given in the other list.

Mr. Depaty-Speaker: Both of them together will make up the list.

Dr. Rama Rao: I have not received answer to my question.

Mr. Deputy Speaker: That has been answered in that way. Hon. Member has got all the answers.

Dr. Rama Rao: My question is this.....

Mr. Deputy-Speaker: The hon. Minister has not got that information.

Shrimati Renu Chakravarity: May we know whether and why the Medical College in Calcutta was refused grant from the Centre?

Shrimati Chandrasekhar: I have no information. I will give you the answer later on.

Mr. Deputy-Speaker: If individual cases are brought to notice, certainly they will be able to answer.

TELEPHONE EXCHANGES

*985. Shil Ramji Verma: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that the Members of Parliament have complained against the Telephone Exchange working in Delhi and have been demanding reolacement of manual telephones: and